Annexure-2

Name of the corporate debtor: Unity Infraprojects Limited ; Date of commence ${\bf C}$

on:21.02.2018

Sl.	Name of		claim	Details of claim admitted				
No.	cre- ditor	received Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		Whether related party?	% of voting share in CoC
		•						

ement of CIRP: 20.06.2017; List of creditors as

List of unsecured financial creditors belonging to any class of creditors (Amount in $\Tilde{\textbf{T}}$)

Amount of	Amount of	Amount of	Amount of	Remarks
contingent	any mutual	claim not a	claim und er	if any
claim	dues, that	dmitted	verifica tion	
	may be set-			
	off			